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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

26

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....100.....OF 2004

JKR

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p>3.10.2007</p> <p>None for applicant. Mr. Kamal Dave, Advocate, counsel for respondents.</p> <p>List revised. None appears to press the ^{an} an Application. The ordersheet^s shows that absence of the applicant/counsel representing applicant, is consistent on all the dates (subject to some exceptions, if any). It appears that applicant is not interested to prosecute the matter. O.A. is accordingly dismissed for non prosecution. No costs.</p> <p><i>R.R.Bhandari</i> (R.R. Bhandari) Admv. Member</p> <p><i>A.K.Yog</i> (A.K. Yog) Judl. Member</p>

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part II and III destroyed
in my presence on 25.6.07
under the supervision of
section officer () as per
order dated 26.6.07

Section officer (Record)